

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 178
TO BE ANSWERED ON 11.12.2018

GLOBAL FOOD INDUSTRY

178. SHRI SHIVKUMAR UDASI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether fraud in the global food industry is a multi-billion-dollar problem that has lingered for years, duping consumers and even making them ill, if so, the details thereof;
- (b) whether food manufacturers around the world are concerned - as many as 39 per cent of them are worried that their products could be easily counterfeited, if so, the details thereof; and
- (c) whether the Government has taken any steps to stop fraud in food industry of the country, if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) to (c) : As per Food Safety and Standards Authority of India (FSSAI) the instances of food fraud have come to the notice of FSSAI.

In this regard, FSSAI has signed an agreement with FAO for review and analysis of food fraud and economically-motivated adulteration in India. The purpose of this study is to characterize the scope and nature of the problem; the approaches that have been taken to prevent and to mitigate these problems; identify lessons learnt and major challenges.

Further, regular Surveillance, monitoring, sampling of food products are being carried out by Food Safety Officers of States/UTs to curb such instances and to check the compliance of Food Safety and Standards (FSS) Act, Rules and regulations made there under.
